

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
THE METHONI TEA COMPANY LIMITED ("MTCL")**

The details subsequent to the completion of the offer made vide Public Announcement dated October 21, 2004 in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by the Acquirers to acquire 81600 fully paid-up equity shares of Rs.10/- each of MTCL at a price of Rs.64/- per share of MTCL representing 20% of its paid up equity share and voting share capital are as under:

1. Name of the Target Company : **The Methoni Tea Company Limited**
2. Name and Address of the Acquirer(s) including PACs : **Acquirers**
Indistock Pvt. Ltd. & Third Wave Credit & Commercial Pvt. Ltd.
both having its registered Office at 7, Lyons Range, 3rd Floor, Room No.16-A, Kolkata-700 001
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Maheshwari Datamatics Pvt. Ltd.**
5. Offer details
 - a) Date of Opening of the Offer : 31/03/2005
 - b) Date of Closing of the Offer : 19/04/2005

6. Details of the acquisition:

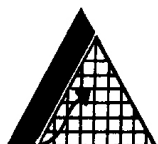
Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs.64/-		Rs.64/-	
2.	Share holding of acquirers & persons deemed to be acting in concert before MOU/P.A.	Nil		Nil	
3.	Shares acquired by way of MOU	197506 (48.41%)		197506 (48.41%)	
4.	Shares acquired in the Open Offer	81600 (20.00%)		58182 (14.26%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs.52,22,400/-		Rs.37,23,648/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7.	Post Offer shareholding of acquirers (2+3+4+6)	279106 (68.41%)		255688 (62.67%)	
8.	Pre and Post Offer shareholding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
		210494 (51.59%)	128894 (31.59%)	210494 (51.59%)	152312 (37.33%)

7. Status of the Escrow Account : The balance amount lying in the escrow account is yet to be released to the Acquirers.
8. Payment of interest, if any : Nil
9. Status of Investor Complaints : Nil

The Acquirers accept full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by :



Your trust is our strength

Manager to the offer:
ASHIKA CAPITAL LIMITED
(Contact Person: Ms. Astha Singhanian)
'Trinity', 7th Floor, 226/1, A. J. C. Bose Road,
Kolkata – 700 020
Phone No: (033) 2283-9952, Fax: (033) 2289-1555
E-mail: astha@ashikagroup.com

On behalf of Acquirers : Indistock Pvt. Ltd. & Third Wave Credit & Commercial Pvt. Ltd.

Place: Kolkata

Date: 03/05/2005